

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 11.07.2025

No. 2038 A: In exercise of the powers conferred under Sub- Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Civil Judges (Junior Division) named in column no. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class also for the district noted against their names in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting along with Judgeship / Station	Name of the District
1.	2.	3.
1.	Ms. Kumari Anushka Chaturvedi, Civil Judge (Jr. Division), Madhubani	Madhubani
2.	Sri Prateek Ranjan Chaurasia, Civil Judge (Jr. Division), Madhubani	Madhubani

By order of the High Court

Sd/-P. K. Malik

Registrar General

Memo No. 56682 - 56707 / Dated, Patna the 11.07.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judge, Madhubani for information (and communication to the officers concerned).

The officers aforesaid shall take up Civil and Criminal Cases proportionately in such a way that their disposal of Civil and Criminal matters must be in the ratio of 70:30, otherwise they will suffer penalty.)

(-) For P. D. J. concerned only.

By order of the High Court

Registrar General